

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/139/2018  
NAME OF THE PETITIONER(S) : MANIMANGALAM NATURAL CONCEPTS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, KERALA  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

  
Bijay P Pulayur  
Company Secretary  
For JM Associates.

**ORDER**

Representative for the Applicant present and prayed for time to make submissions. At request, time is enlarged. Put up on 08.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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